Board, there is likely to be some shortage of short/medium staple cotton and surplus in long and extra-long staple cotton during cotton season. It has therefore, been decided by Government to import one lakh bales of medium staple cotton and to export a quantity of 2.95 lakh bales of long and extra long staple cotton during current cotton season. Import of cotton will not affect the cotton growers and there will no adverse effect on future production of cotton.

Introduction of Consignment Tax Bills

3741. SHRI SATYAGOPAL MISRA: SHRIMATI GEETA MUKHER-JEE:

Will the Minister of FINANCE be pleased to state:

- (a) whether a proposal of introducing Consignment Tax Bill is under consideration of Government; and
  - (b) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI JANAR-DHANA POOJARY): (a) and (b) A con-

ference of Chief Ministers held on 28th May, 1984 recommended, by consensus different aspects of framing legislation for taxing inter-State consignments of goods consequent upon the Constitution (46th Amendment) Act, 1982. As some of the issues involved are required to be sorted out, it has not yet been possible to take any decision.

## Earnings through indirect taxes

3742. SHRI SATYAGOPAL MISRA: Will the Minister of FINANCE be pleased to state:

- (a) the total amount Government have earned through indirect taxes during 1984-85, the head-wise details thereof; and
- (b) the total amount Government have paid as subsidy during the year 1984-85 the head-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) A statement showing the details of indirect taxes and subsidies included in the Revised estimate 1984-85 of Central Government is given below.

## Statement

Statement showing receipts from Indirect taxes and expenditure on payment of subsidies as per Revised Estimates 1984-85.

(Rs. in crores)

1-1	Indirect	taxes	:
161	LIMITOCI	ranco	•

1.	Customs	1700
2.	Union Excise Duties	11168
3.	State Excise	100
4.	Sales Tax	280
5.	Taxes on vehicles	12
6.	Taxes on goods and passengers	23
7	Taxes and duties on electricity	2
8.	Other indirect taxes and duties	40
		*

Total-Indirect taxes		18725
f Offil-runtrace enves	•	40140